

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1462
ANSWERED ON:03.08.2010
BLACKMARKETING OF WHEAT
Angadi Shri Suresh Chanabasappa

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a large quantum of wheat from the Food Corporation of India has reportedly been sold to the black marketeers in the country;
- (b) if so, the details thereof;
- (c) whether a large quantum of wheat was also found unattended in various godowns of FCI;
- (d) if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): No, Madam. FCI is releasing wheat and rice to the State/UT Governments or their nominees as per the allocations made by the Ministry from time to time. The responsibility for its distribution to the end consumers after lifting the stocks from FCI godowns, rests with the respective State/UT Governments.

(c): No, Madam.

(d)&(e): Do not arise.